

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2012

Dated :30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Ltd.

..... Appellant(s)

Versus

Maharashtra State Electricity Distribution
Co. Ltd. & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo
Mr. Avinash Menon

Counsel for the Respondent(s) : Ms. Deepa Chavan
Mr. Aditya Dewan for MSEDCL

ORDER

Post the matter for Reporting Compliance and for further submissions, if any, on **01.11.2013**. In the meantime, the learned counsel for the parties are at liberty to file the additional Written Submissions, if any, after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson